NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.346/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

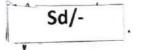
NAME OF THE PARTIES: IPCA Laboratories Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	V. N. DEODHAR	Practicity co. sec.	le _ee

ORDER CP 346/59/NCLT/MB/MAH/2017

- 1. Learned Representative is seeking more time to place on record certificate of the Shareholding or any corroborative evidence in support of the petition filed.
- 2. Matter is adjourned to 09.02.2018.



BHASKARA PANTULA MOHAN Member(Judicial) Date : 19.12.2017 Sd/-

M.K. SHRAWAT Member (Judicial)